

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 226/1995

New Delhi this the 16th day of September, 1999.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI R. K. AHOJA, MEMBER (A)

Malbir S/O Masi Charan,
R/O 112, Raj Nagar,
Safdarjung Staff Quarters,
New Delhi-110029.

... Applicant

(None present)

-Versus-

1. Union of India through
Secretary, Ministry of
Health & Family Welfare,
Nirman Bhawan, New Delhi.
2. The Medical Superintendent,
Safdarjung Hospital, New Delhi.
3. Chief Administrative Officer,
Safdarjung Hospital, New Delhi.
4. Suresh Kumar,
Working as Stretcher Bearer,
Rank No.2886, Safdarjung Hospital,
New Delhi. ... Respondents

(By Shri Vinod Kumar for Shri Rajinder Nischal, Adv.
for Respondents 1-3; Shri B. T. Kaul, Adv. for
Respondent No4.)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

No one was present on previous dates of hearing, i.e.,
8.9.1999 and 15.9.1999 on behalf of the applicant when this
case was listed before the Bench for hearing. Under the
circumstances, this O.A. is hereby dismissed for want of
prosecution.

km
(K. M. Agarwal)
Chairman

RKA
(R. K. Ahoja)
Member (A)

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